

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3065
TO BE ANSWERED ON 14.03.2018**

RISE IN COST OF CLOAK ROOM LOCKERS

**†3065. SHRI OM PRAKASH YADAV:
SHRI SUMEDHANAND SARSWATI:
SHRI NAGAR RODMAL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is planning to make the services of cloak room lockers of the railways costly;**
- (b) if so, the details thereof; and**
- (c) the details of the revenue likely to be earned as a result thereof in each zone of the State of Rajasthan, Bihar and Madhya Pradesh?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): As per the existing guidelines, Divisional Railway Managers (DRMs) have been empowered for revision of cloak room and locker tariff at railway stations based on the local condition with the concurrence of concerned Associate Finance. Accordingly, charges of cloak rooms and lockers may vary from station to station as the decisions in this regard are taken at the Divisional level, on the basis of local condition.
